

[Shri Piloo Mody]

fortunately this cannot be done by legislation. Unfortunately the Professor being highly technical had gone beyond himself. What should be done is that the banking system should be made better as in European countries or in America. You do not have very serious difficulties in encashing cheques there, and I certainly do not want to say that we in India are more dishonest or less dishonest than we cannot adopt this system easily. I grant you that there are certain difficulties, particularly in rural areas where you have a shortage of banks and their branches. But it is a very good idea.

Then another suggestion which Dr. V. K. R. V. Rao has made, which is excellent from every point of view and unexceptionable, is that the transactions which take place on property and things like that, should be in the public gaze, in the public domain. Nothing destroys as much as public exposure. Therefore, I would like the Government to have the names of tax-evaders posted up, to have their names published. I would like to see the transactions taking place in the open and not in a clandestine fashion where nobody knows what the relevant details of the contracts are. Even about the system that the Government has started of publishing people's incomes etc., at first I thought that it was in questionable taste, but from the sort of corruption and nepotism I see today in which the entire country has been shrouded, I think it is a very good idea. We must have public exposure of those who evade and break the law. But then there must be a certain rationality about the law itself. There must be some reasonableness about the law; the law must be such that people like to obey it. After all, the way the tax structure is at present fixed, no man in the country who works or has the capacity to work will want to work. This is the sort of society that they have created.

I have said this once before. All that we have managed to create after 25 years of Independence as a value for our society is the value of

being poor. With the language tussle and the educational tussle that have been going on, we have now added another dimension to the values that we have created for our country—the value of being ignorant—so that if you are poor and ignorant, you can inherit this country. But if you are hard-working, if you are talented, if you have skill, if you have entrepreneurship, if you have any capacity, this country is no fit place for you to live in. These are the values that we have created after 25 years of self-government.

When I hear discussions on Bills, reports and Commissions, all the time evading the basic issues and going round and round on the periphery, trying to get a little bit here and a little bit there, trying to gain political leverage out of a situation, I get angry, when what you want is to clean up society, and when I find my colleagues, whom you say I should treat with love and respect, getting up and defending this sort of things, it makes my blood boil.

It is with these words that I request that Government accept the Wanchoo Committee report *in toto* if it is serious about eradicating black money, and fiddle with it if it is not

18.10 hrs

BUSINESS ADVISORY COMMITTEE

SIXTEENTH REPORT

SHRI R. V. BADE (Khargone):
Sir, I beg to present the Sixteenth Report of the Business Advisory Committee

MOTION RE FINAL REPORT OF THE DIRECT TAXES ENQUIRY COMMITTEE—contd.

SHRI N. K. SANGHI (Jalore):
Sir, today we are discussing a very serious matter. We are considering the final report of the Direct Taxes Enquiry Committee which was laid on the Table of the House on the 20th March, 1972. It is a very important subject. The whole House is exercised over this matter, and every Mem-